

Nationalised Banks, Public Sector Undertakings and other Government Services, Corrective measures to expedite effective implementation of the programme are being taken on a continuous basis.

Lift irrigation system

2425. SHRI KALPNATH RAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether lift irrigation system has been introduced in the country;

(b) if so, the State/areas where it has been introduced and the irrigation potential developed through lift irrigation system; and

(c) the steps being taken to increase the area under lift irrigation system?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) to (c) Almost all the States are implementing lift irrigation schemes. Information regarding irrigation potential developed through such schemes is not maintained at the Centre. The Central Government provides assistance through Centrally Sponsored

Schemes to accelerate the Minor Irrigation Programmes.

SFS Flats in Narain Vihar, New Delhi

2426. SHRI J. P. GOYAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the number of flats of categories I and II allotted by the Delhi Development Authority under self-financing Scheme in Narain Vihar, New Delhi 'G' Block, Pockets I and II in 1984;

(b) what is the amount charged by the D. D. A. for each flat, category-wise;

(c) what is the break-up of cost of construction and over-head charges charged from the allottees of these flats; and

(d) what was the disposal cost of these flats and what was the cost finally charged for each category of flat?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a), (b) and (d) The relevant information is given in the attached statement (See below).

(c)

1. Cost of land

@Rs. 62 per sq. mt. of gross area which is apportioned on the flats on the basis of plinth area of each flat.

2. Cost of construction :

Including internal Development within the Group Housing Pocket, Electricals, Horticulture and community facilities.

Based on the actuals and anticipated liabilities to be paid.

3. Overheads

(i) Departmental charges

@10% of item (2) above.

(ii) Administration charges

@1% item 2 and 3 above.

4. E.W.S. Fund

@5.5% of the total cost for Ground floor flats only.

5. Equilisation charges

@Rs. 50 per sqmt of the plinth area.

Item 3 to 5 form part of the cost on construction and are treated as such.

Statement

The total number of the Flats allotted in Naraina Vihar 'G' Block PKT I-II under S.F.S

Cat.	Floor	Total Number of flats	Estimated Cost	Final Disposal Cost
			Rs.	Rs.
G. BLOCK PACKET I :				
I	Second floor	8	9,000	1,09,800
II	Ground Floor	8	1,22,000	1,26,000
III	First Floor	8	1,14,000	1,22,200
	TOTAL	24		
G BLOCK POCKET II :				
I	Second Floor	8	96,000	1,09,800
II	Ground Floor	8	1,22,000	1,26,000
III	First Floor	8	1,14,000	1,22,200
	TOTAL	24		
TOTAL FLATS : 48 in Pkts I & II				

Steel plants in backward areas

2427. SHRI J. P. GOYAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are considering any proposal to set up steel plants in backward areas of the country, particularly in Uttar Pradesh;

(b) if so, what are their proposed locations;

(c) the number of persons likely to be provided jobs in these steel plants;

(d) by when the works in this respect are likely to be started; and

(e) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) No, Sir.

(b) to (d) Do not arise.

(e) Due to overall constraint of resources, Government are not considering any proposal to set up a new steel plant in the country at present.

Shortfall in the targets of Public Sector Mining Units

2428. SHRI SANTOSH KUMAR SAHU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there has been 10 per cent shortfall in production as against the targets fixed by public Sector, Mining Units during the current financial year;

(b) if so, what are the reasons therefor; and